# CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

# Petition No. 457/TT/2024

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Asset under Transmission System for controlling High Loading of Nellore (PG)-Nellore PS 400 kV (Quad) D/C line in the Southern

Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and

13 others

#### Petition No. 3/TT/2025

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Asset under "Transmission System associated with Solapur

STPP (2x660 MW) Part-A" in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents: Madhya Pradesh Power Management Company Limited and 5

others

## Petition No. 33/TT/2025

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "System Strengthening - X" in the

Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and

13 others

#### Petition No. 34/TT/2025

Subject: Petition for truing up of Transmission Tariff for 2019-24 and

determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "Provision of line bays for the Scheme

Connectivity lines for Maheshwaram (Hyderabad) 765/400 kV

Pooling Station" in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

: Tamil Nadu Generation and Distribution Corporation Limited and Respondents

14 others

# Petition No. 35/TT/2024

: Petition for truing up of Transmission Tariff for 2019-24 and Subject

> determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "Procurement of Spare converter

Transformer for VIZAG HVDC system" in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited and

12 others

#### Petition No. 136/TT/2025

Subject Petition for truing up of Transmission Tariff for 2019-24 and

> determination of Transmission Tariff for 2024-29 tariff block for 05 Nos of Asset under "North Eastern Region Strengthening

Scheme-VIII" in North Eastern Region.

Petitioner Power Grid Corporation of India Limited (PGCIL)

Assam Power Distribution Company Limited and 6 others. Respondents

25.3.2025 Date of Hearing

Coram Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Parties Present Shri Mohd. Mohsin, PGCIL

Shri Angaru Naresh Kumar, PGCIL

Shri Vishal Sagar, PGCIL Shri Amit Yadav, PGCIL Ms. Suchitra Gautam, PGCIL Shri Divyanshu Bhatt, PGCIL Shri Arjun Malhotra, PGCIL Shri Piyush Awasthi, PGCIL Shri Amit Garg, PGCIL Ms. Ashita Chauhan, PGCIL

Mr. Ashish Alankar, PGCIL

## **Record of Proceedings**

During the course of the hearing, the representatives for the Petitioner submitted that they had filed the information in compliance with the Commission's directions vide RoP for the hearing dated 11.3.2025. They submitted that pleadings in these matters are completed.

2. After hearing the representatives for the Petitioner, the Commission reserved the orders in the above matters.

By order of the Commission

sd/-(T.D. Pant) Joint Chief (Law)